

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 111

CP No. 71/Chd/Chd/2023

IN THE MATTER OF

Income Tax Officer Ward 5

...

Appellant

Versus

**True Export Services Private
Limited**

...

Respondent

Under Section: 252(3), CA 2013

Order delivered on 10.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.07.2024.

Sd/-

Court Officer